

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 246 of 2017 (SZ)**

**Applicant(s)**

S. Naseera  
Jittobanapalli  
Thogarapalli  
Krishnagiri.

Vs.

**Respondent(s)**

The Member Secretary  
State Level Environment Impact,  
Assessment Authority, Saidapet,  
Chennai and another.

**Legal Practitioners for Applicant(s)**

M/s K.R. Krishnan

**Legal practitioners for respondent(s)**

M/s G.M. Syed Nurullah Sheriff for R1  
M/s E. Manoharan for R2

Note of the Registry	Orders of the Registrar
Order No.	Date: 16.07.2018  Applicant & Counsel not present. R1 counsel present. R2 side no representation. On request for filing reply of R1, R2 call on 10.08.2018.   <p>(Tmt. Meena Satheesh) Registrar</p>